

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION
Imphal the 29th October, 2015

No. HCM/A-1/2013-A&E(J) Consequent upon the result of the recruitment examination conducted for appointment to the existing vacant posts of MJS Grade – III as per the Notification No. HCM/A-1/2013-A&E(J)/3336, dated 23.05.2015 (enclosed) of this High Court, the High Court of Manipur is pleased to recommend the following persons for appointment to MJS Grade – III :

GENERAL :

Sl. No.	Roll No.	Name of the recommended person
1.	0117	Ashem Tarunakumari Devi (Gen)
2.	0003	K. Nirojit (SC)

SCHEDULED TRIBE :

Sl. No.	Roll No.	Name of the recommended person
1.	0071	Masana Evangeline Panmei (ST)

Sd/-

(S. Serto)
REGISTRAR GENERAL

Endt. No. : HCM/A-1/2013-A&E(J)/12084-94
Copy to :

Imphal, the 29th October, 2015

1. The Registrar, High Court of Manipur for kind information.
- ✓ 2. The Joint Registrar (Judl & Bench)/CPC, High Court of Manipur for kind information and uploading the same on the official website for wide publication.
3. The Joint Registrar (Admn./PM & P), High Court of Manipur for kind information.
4. The Deputy Registrar (Judl), High Court of Manipur.
5. The Assistant Registrar – I/II/III, High Court of Manipur.
6. The Librarian-cum-Research Officer, High Court of Manipur.
7. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- For kind information of his Lordship.
8. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
- For kind information of his Lordship.
9. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
- For kind information of his Lordship.
10. Notice Board.
11. Concerned File/Order Book/Guard File.


REGISTRAR GENERAL
